

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001.

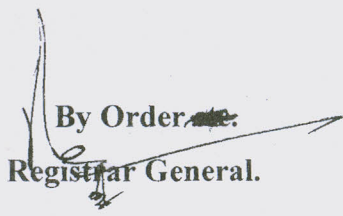
No.HHC.1(5-Computer/High.Court/CMIS Software)/2013-I-

Dated: Shimla, the
18th May, 2016.

OFFICE ORDER

In continuation to this Registry Office Order of even number dated 23rd July, 2013, Hon'ble the Chief Justice, in the interest of administration, has been pleased to direct that all Court Masters in addition to updation of the court cases in the CMIS, shall also enter the disposal of main and miscellaneous matters, as per nature of disposal, access whereof is already provided to them, in the existing module.

These orders must be complied with in letter and spirit and any deviation from it would be viewed strictly.


By Order.
Registrar General.

Endst.No.HHC.1(5-Computer/High.Court/CMIS Software)/2013-I-

Dated:18.5.2016.

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Copies forwarded to :-

1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble Chief Justice
2. The Secretaries to the Hon'ble Judges
3. The Secretaries / Private Secretaries / P.A. to the Registrar General / Registrar (Judicial) / Registrar (Vigilance) / Registrar (Rules) / Registrar (Administration) / Registration (Establishment) & C.P.C.
4. All the Additional Registrars / Deputy Registrars / Assistant Registrars
5. All the Court Masters for information and strict compliance
6. The Scientific Officer, NIC, H.P. High Court, with a request to upload the above Office Order on the Website of H.P. High Court.

(Sl. No.1 to 5, High Court of Himachal Pradesh, Shimla 171001.)


Registrar (Judicial).